

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH**

(Virtual Hearing)

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)**

**: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.06.2024 AT 1.00 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/67/9/AMR/2020	Admitted	9 of IBC	Ingram Micro India Pvt ltd Vs Fastlane Information Pvt Ltd
	IA(IBC)/215/2023	Sec. 66 and 236 of IBC	Mr. Srinivas Gudla Rao, Liquidator Vs. Mr. Naveen Kumar Moparthy and another (in the matter of M/s Fastlane Information Technologies Private Limited)

**ORDER**

**IA(IBC)/215/2023:**

**Present:**

Ms. Mano Ranjani & Mr. M Rama Rao, Ld. Counsels for the Applicant.

None appears for the Respondents.

R1 is set exparte. For filing written submissions, if any, within one week, list the matter on 19.06.2024.

Sd/

**SANJAY PURI  
MEMBER (TECHNICAL)**

Sd/

**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**